

ence to work load in particular offices. They vary in the same category and from office to office, subject to the maximum not exceeding 5 hours a day.

(1) No Sir.

**Private Papers of the Late
Jawaharlal Nehru**

*793. **Shri Indrajit Gupta:**
Shri Vasudevan Nair:
Shri N. C. Chatterjee:
Shri Sidheshwar Prasad:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that the late Jawaharlal Nehru had bequeathed his private papers to either the National Library, Calcutta or the National Archives, New Delhi;

(b) if so, whether his last wishes in this respect have been carried out;

(c) if the reply to part (b) above be in the negative, the reasons therefor?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Azad): (a) to (c). The portion of Shri Jawahar Lal Nehru's Will and Testament so far published does not contain any reference to this matter. It is, however, understood that he did make a reference to the effect that all important documents of historical value, bearing on the history of the Freedom Struggle and post Independence period be offered to the institutions mentioned. The implementation of this part of the Will involves sorting out very voluminous papers in the light of his wishes and the work is in hand.

Police Verification for Central Jobs

*794. **Shri E. K. Nayanar:** Will the Minister of Home Affairs be pleased to state whether Government are planning to make their own separate arrangements to conduct Police verification of candidates selected by the Union Public Service Commission for Central jobs in non-Congress States?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): No, Sir.

**Financial Position of Central
Government Employees**

*795. **Shri A. V. Vajpayee:**
Shri Bai Raj Madhok:
Shri Shri Chand Goel:
Shri Mohan Prasad:
Shri Rabi Ray:
Shri Maharaj Singh Bharati:
Shri Yajna Datt Sharma:
Shri R. S. Vidyarthi:
Shri Hardayal Devgna:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have conducted any survey into the financial position of the Central Government employees;

(b) whether it is a fact that major percentage of the employees are always under debt; and

(c) if so, the possible reasons for such a state of affairs and the measures proposed to be taken by government to better the lot of Government employees?

The Deputy Minister in the Ministry of Home Affairs (Shri K. S. Ramaswamy): (a) to (c). No survey in regard to the financial position of Central Government employees has been conducted. It is, therefore not possible to say what percentage of the employees are under debt and the reasons for this.

**Suspension of Certain Employees of
the 'Hitvada'**

*796. **Shri Gananand Thakur:**
Shri Madhu Limaye:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether the dispute between the management of the Hitvada and its employees over the suspension of certain employees has since been settled;